

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.206  
**C.P. (IB)/75(AHM)2024**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Limited

V/s

Sadbhav Engineering Limited

.....Applicant

.....Respondent

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vishal Raval, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Ravi Pahwa, Adv.

**ORDER**

Ld. Sr. Counsel for the respondent seeks time to file reply. Respondent is directed to file reply within two-weeks.

List for further consideration on 30.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**